

PROFORMA FOR DECLARATION OF ASSETS

(As On 31.03.2012)

Name of officer (in Full)—MANOJ KUMAR SINGH THAKUR

Date of Birth-----23/01/1971

Present post held-----CIVIL JUDGE CLASS – I , BHATAPARA

Immovable Property				
Name of District Sub division Taluka and Village in which Property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgages, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Building	Land		
1	2	3	4	5
DISTRICT - BILASPUR SUB-DIVISION – BILASPUR TEHSIL – BILHA VILLAGE – 1. KOTIA 2. MOHTARA 3. GHOGHARA 4. KUWAPALI 5. KHAMHARDIH 6. BODARI	3 HOUSES AT KOTIA - - - - HOUSE UNDER CONSTRUCTION, HNO.570	AGRICULTURAL LAND 22.38 ACRES 6.85 + 3.86 ACRES 12.69 ACRES 3.35 ACRES 4.77 ACRES -	Land situated in Kotia, Mohtara and Ghoghara are in the name of my FATHER SHRI MAHAVIR SINGH. And other Land in the name of my Father Shri Mahavir Singh, my Brother Dharmraj Singh and my own name. House at Bodari is on my own Name.	House at Bodary is my self acquired property. It is Purchased from Prakash Gwalani and is being Constructed with Bank Loan. And other properties are Ancestral Properties.

मनोज कुमार सिंह ठाकुर
व्यवहार न्यायाधीश वर्ग एक
भटापारा जिला रायपुर (छ.ग.०)

Movable Property (valued Above 25,000/- of Rs

Name of Articles

1. CAR – WAGON – R
2. MOTOR CYCLE –
SPLENDOR
3. COMPUTER SET

Vehicle No. CG 16 B 2415
Vehicle No. CG 04 CV 1873

Jewellery (Lamp Sum)

Jewellery (Worth Rs)

1. GOLD (200 GRAMS) Rs. 6,00,000 (approx.)
2. SILVER (1 Kg.) Rs. 60,000

Shares/Debentures

Name of issuing Company

No of Shares

1

2

NIL

१५

०७/११/१३

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Life Insurance Policy & Others

Name of Issuing Company	Amount
1. LIFE INSURANCE CORPORATION OF INDIA NOMINEE – ANCHAL SINGH (DAUGHTER)	PREMIUM AMOUNT is Rs. 30,000 per 6 months.
2. LIFE INSURANCE CORPORATION OF INDIA	TOTAL PAID PREMIUM AMOUNT Rs. 40,000

Bank Deposits/ Securities & Investments

	Name of Bank	City	Amount	In the Name Of:
1. Fixed Deposits	-	-	-	
2. Savings Bank A/Cs	1. STATE BANK OF INDIA 2. STATE BANK OF INDIA 3. ORIENTAL BANK OF COMMERCE	BHATAPARA JANAKPUR RAIPUR	Rs. 4,31,845 Rs. 57,461 Rs. 14,813	OWN ACCOUNT My Wife SUNITA THAKUR OWN NAME
3. PPF	-			
4. GPF	-			
5. NSS	-			
6. Others (MUTUAL FUND)	1. HDFC 2. STANDARD CHARTER 3. IDFC 4. STATE BANK OF INDIA		Rs. 25,000 Rs. 5,000 Rs. 5,000 Rs. 15,000	

Note:- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated .

Note :- The expected declaration of assets in subject tot Provisions of C.G. Civil Service (Conduct) Rules 1965.


 Signature & Date
 मनोज कुमार सिंह
 व्यवहार न्यायाधीश वर्ग एक
 भाटापारा जिला रायपुर (छ.ग.०)